

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1
VC AND PHYSICAL (HYBRID) MODE

ITEM No. 101
CP (IB) No. 46/CB/2023

Proceedings under Section 10 IBC

IN THE MATTER OF:

CJ Infra Developers Pvt. Ltd.

.....Applicant

Order delivered on 04/07/2024

Coram:

Shri Deep Chandra Joshi, Hon'ble Member(J)

Shri Rajeev Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicants

Mr. Saroj Kumar Sahoo, CS

For the Respondent

ORDER

1. Learned authorised representative CS Saroj Sahoo appears for the petitioner/Corporate Applicant.
2. Petitioner counsel represented that he has complied the direction given by this Tribunal vide order dated 09.10.2023.
3. Registry is directed to furnish the documents filed by the authorised representative of the Corporate Applicant in the soft copy to the Members of the Bench.
4. Matter adjourned to 25.07.2024.

Sd

Rajeev Mehrotra
Member (Technical)

Sd

Deep Chandra Joshi
Member (Judicial)